

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 223
3(ND)2016

CA-522/2021 Cont.Petition15/2021 CA-549/2021
COMP.APPL/171/2020 COMP.APPL/675/2020 COMP.APPL/16/2016
COMP.APPL/202/2019 COMP.APPL/707/2019 COMP.APPL/213/2019

IN THE MATTER OF:

Ms. Punita Khatter

... Applicant/Petitioner

Versus

M/s. Explorers Travels & Tours Pvt. Ltd. & ...
Ors.

Respondent

Under Section: 397/398

Order delivered on 18.01.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Rajat Sinha

For the Respondent : Mr. Jeevesh Nagnath Adv. along with Mr. Tuhin
and Mr. Pranay Sarkar Advocates

ORDER

Due to paucity of time, the matter is re-notified to 31.03.2023.

Sd/-
COURT OFFICER